

(b) if so, names of industries and organisations; and

(c) the quantity of the oil supplied to them?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) to (c). The information is being collected and will be laid on the table of the House.

Man-days lost due to strike by workers of Single and Telecommunication Department of South Central Railway (Southern Railway)

2145. SHRI MADHURYA HALDAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether there was a strike by the workers of Signal and Telecommunication Department of South Central Railway in 1972:

(b) if so, the number of man-days lost, the terms of settlement of the strike and whether the terms of settlement have been implemented; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) to (c). About 400 daily rated casual workers of the Signal and Telecommunication Department employed at Kazipet did not turn up for duty during the period from 20th July 1972 to 9th August, 1972. On 23rd July, 1972, the workers were told that their grievances would be looked into by the local Railway Administration. Each demand has been considered and appropriate action taken, including enhancement of daily wages in the case of some categories of workers and absorption in Class IV of such of the workers as were found suitable for the purpose.

Upward Trend in Oil Prices in International Market

2145. SHRI INDRAJIT GUPTA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there has been an upward trend in oil prices in the international oil market in recent years;

(b) whether the powerful international oil cartels were trying to pass on to the consumer countries the entire burden of tax-paid, costs of petroleum and crude; and

(c) if so, whether India is taking any steps in co-operation with other oil importing developing countries to meet the challenge of the oil cartels and to work out long-term projects for the exploration, production and supply of oil with the assistance of friendly countries

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) and (b). Yes, Sir.

(c) The steps being taken are for establishment of alternative sources of supply of crude oil, intensification and acceleration of oil exploration in the country's onshore and offshore areas, and establishment of joint ventures for oil exploration abroad.

Establishment of National Academy of Judicial Training

2147. SHRI INDRAJIT GUPTA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Law Commission has suggested the establishment of a National Academy of Judicial Training; and

(b) if so, what decision has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND